

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

I.A. No. 81 of 2013 IN
D.F.R. No. 257 of 2013

Dated : 4th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member

Hooghly chambers of Commerce & Industry ...Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kpuar
Mr. Vishal Anand

ORDER

I.A. No. 81 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 19.03.2013.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **19.03.2013.**

(V J Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg